

ITEM NO.42

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Civil Appeal No(s). 6803/2015

SANT RAM & ORS.

Appellant(s)

VERSUS

BADRI

Respondent(s)

IA No. 37296/2022 - APPLICATION FOR SUBSTITUTION)

Date : 09-02-2023 These matters were called on for hearing today.

For Appellant(s)

Mr. Jayant Mohan, AOR

For Respondent(s)

Mr. V. N. Raghupathy, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Application for substitution filed in respect of deceased
appellant No.2 is allowed. Cause title be amended
accordingly.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

ATUL M. KURHEKAR
Registrar